

National Company Law Tribunal

Allahabad Bench

CP NO. 96/ALD/2017
CA No. 54/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: Blue line securities Pvt Ltd

SECTION OF THE COMPANIES ACT: 230/232 of the companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhishek Mishra	PCS	Applicant	At home
2.	KULDEEP	STA		

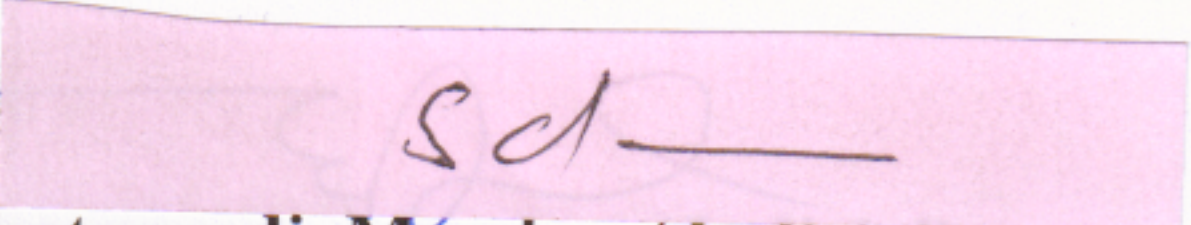
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Shri Abhishek Mishra, PCS for the petitioner company. Shri Kuldeep Singh proxy for the OL, as the OL is not available today. The petitioner company submits a proof of service of paper publication and notice has been issued to the Central Government through the office of RD/ROC and OL and further to Sectoral Regulator i.e. to the Income Tax Department etc. The learned PCS for the petitioner Company inform such that issuance of notice is in process. Hence, further time is granted.

The matter be listed on 14th November, 2017.

Dated:13.10.2017

Typed by:
P.K. Jyoti


H.P. Chaturvedi, Member (Judicial)